

ITEM NO.101 (PH)

COURT NO.12

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 417/2010

BASHEERA BEGAM

Appellant(s)

VERSUS

MOHAMMED IBRAHIM & ORS.

Respondent(s)

WITH

CrI.A. No. 416/2010 (II-C)CrI.A. No. 408-414/2010 (II-C)

Date : 19-09-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s)
In CrI.A.417/10

Mr. B.Ragunath,Adv.
Mr. Siddhant Sharma,Adv
Mr. Ibrahim Ali,Adv.
Mr. Vijay Kumar, AOR

In CrI.A.416/2010

Mr. P.R. Kovilan,Adv.
Ms. Jubli Momalia,Adv.
Mrs.Geetha Kovilan, AOR

In CrI.A.408-14/10

Mr. M. Yogesh Kanna, AOR
Mr. S. Partha Sarathi,Adv.
Mr. Raja Rajesh Waran S.,Adv.

For Respondent(s)

Mr. R. Basant,Sr.Adv.
Mr. Rajiv Datta,Sr.Adv.
Mr. K.K. Mani,Adv.
Ms. T.Archana,Adv.
Mr. Dushant Kumar Singh,Adv.
Mr. Kanippaiah Meyappan,Adv.
Ms. Kanika kalaiyarasan,Adv.

Mr. R. Basant,Sr.Adv.
Mr. S. Ravi Shankar, AOR
Ms. Yamunah Nachiar,Adv.

Mr. Rajiv Dutta, Sr. Adv.
Mr. Kumar Dushyant Singh, Adv.
Mr. Arun Adhlakha, Adv.
Mr. Dharmendra Kumar Sinha, AOR

Mr. R. Balasubramanian, Sr. Adv.
Mr. B. Karuna Karan, Adv.
Mr. Mukesh Verma, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Manindra Dube, Adv.
Mr. Yash Pal Dhindra, AOR

Mr. M. Yogesh Kanna, AOR

UPON hearing the counsel the Court made the following

O R D E R

We have heard the arguments advanced by Mr. M. Yogesh Kanna, learned counsel appearing for the appellant-state in Criminal Appeal No. 408-414 of 2018 in full. We have also heard the arguments advanced by Mr. R. Basant, learned senior counsel appearing for respondent-accused nos. 2, 3, 6 and 8 and Mr. R. Balasubramaniam, learned senior counsel appearing for respondent-accused no. 1 in full.

As per order dated 18.09.2018, photographs have been called for from the Trial Court/Madurai Bench of the Madras High Court.

Learned counsel for the appellants as well as the respondents are permitted to peruse the original records.

Learned counsel for the appellant in CrI.A. No. 417 of 2010 shall file a chart regarding the objects collected from the scene of occurrence and also objects collected from the motorcycle and the lorry with reference to the evidence of Scientific Expert PW-35.

List the matters on Tuesday 25th September, 2018 as part-heard.

(MADHU BALA)
COURT MASTER (SH)

(SUMAN JAIN)
BRANCH OFFICER